

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Madhur Nourishment Products LLP; Date of commencement of liquidation: 01/03/2023; List of stakeholders as on: 30/04/2023

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				Nil				NA	
2	Liquidation costs incurred till date				54,134.00				NA	
3	Secured financial creditors	1	251885529.00	1	250675596.10	Nil	1209932.90	Nil	1	
4	Unsecured financial creditors	Nil	Nil	Nil	Nil	Nil	Nil	Nil	2	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	96367499.00	1	4900574.00	Nil	91466925.00	Nil	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
Total		3	348253028.00	2	255576170.10		92676857.90			

Annexure-1

Name of the corporate debtor: Madhur Nourishment Products LLP; Date of commencement of liquidation: 01/03/2023; List of stakeholders as on: 30/04/2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Canara Bank	30/03/2023	251885529.00	250675596.10	Secured	250675596.10	Yes	Note 1	250675596.10	98.08	Nil	Nil	1209932.90	Nil	

Note 1:

Primary	
Sr No.	Description
1	Simple Mortgage of NA land Gat No. 23 admeasuring 5000 sq. mt at Village Limpangaon, Tal Shrigonda, Dist – Ahmednagar in the name of M/s Madhur Nourishment Products LLP through its directors Mr. Mahadev Bajirao Gandhale
2	Mortgage of Civil Construction created out of bank finance
3	Hypothecation of Plant and Machinery
Collateral	
4	Simple mortgage of NA land Gat No/Survey No 62 & 63 sub plots Nos 21 to 42 and Plots Nos 70 to 218 (total 171 plots) total admeasuring area 34362.70 Sq. mt. and amenity space admeasure about 4350 Sq. mt at Nanduri, Tal Tuljapur, Dist Osmanabad in the name of Mr. Mahadev Bajirao Gandhale
5	Simple mortgage of NA Plot No 1 to 70, totally admeasuring 7797.36 Sq. Mt. at Gat No/Survey No 321, Off Katgaon, Tandulwadi Road, Tal Tuljapur, Dist Osmanabad in the name of Mr Mahadev Bajirao Gandhale

